Name of the Corporate Debtor: UNIVERSAL BUILDWELL PRIVATE LIMITED; Date of Commencement of CIRP: 03-07-2018; List of Creditors as on: 30-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) % Share in Total No. of Claims Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 1 Secured financial 0 0.00 0 NA creditors belonging to any class of creditors 2 Unsecured financial 1218 8290741465.34 1171 6062328790.88 57.84 0 2938389799.39 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 5 25970113022.00 5 2541701682.00 24.25 0 55411340 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 5 5 24738842 4 Unsecured financial 521409100.00 496670258.00 4.74 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 31 21803959 31 19919878 0.19 0 1884081 0 Annexure 6 (Employees) 7 Operational creditors 5 1717687196.00 5 1173937275.00 11.20 0 543749921 0 Annexure 7 (Government Dues) 72 8 Operational creditors 354309077.21 56 186523937.39 1.78 0 167785139.82 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 5 784667 3 386508 0.00 0 398159 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 1341 36876848486.549 1276 10481468329.27 100.00 0 3732357282.21 0 995